

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

109. Company Appeal/135/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **25.06.2024**

NAME OF THE PARTIES: Mr. Ajit Motiram Varpe (Shareholder of Kaku  
Nana Memorial Hospital Private Limited)

V/s.

The Registrar of Companies Mumbai.

**Appearance**

For Appellant : CS PS Thakre

SECTION 252(1) OF COMPANIES ACT, 2013

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Heard Ld. counsel for appellant and **order is reserved.**

**Sd/-**  
CHARANJEET SINGH GULATI  
Member (Technical)  
*Prajakta*

**Sd/-**  
LAKSHMI GURUNG  
Member (Judicial)